

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:349  
ANSWERED ON:23.11.2011  
GUARANTEE ON AID DUES  
Rajesh Shri M. B.;Ray Shri Rudramadhab

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Indian Oil Corporation (IOC) has sought Government guarantee on Air India dues;
- (b) if so, the reaction of the Government thereto;
- (c) the details of the total outstanding loans and other dues outstanding against PSUs Oil Marketing Companies alongwith the losses suffered by Air India during the last three years and the current year as on 31.10.2011;
- (d) whether the Government plans to privatise Air India/its subsidiaries so as to contain losses;and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a), (b) and (c): Information is being collected.
- (d): No, Madam.
- (e): Government is taking several measures to improve Air India`s financial and operational performance.